



NOTIFICATION No. 41 / 2019

Thiru. K.Rajasekar, Principal District Judge, Tirunelveli, who has been appointed on transfer as Member Secretary, Tamil Nadu State Legal Services Authority, Chennai, on deputation basis, in G.O.(Ms) No.164, Home (Courts-IV) Department, dated 09.03.2019 is transferred and deputed to the Tamil Nadu State Legal Services Authority, Chennai to function as Member Secretary in the Tamil Nadu State Legal Services Authority, Chennai, on deputation basis, vice Thiru A.Nazir Ahamed, transferred.

Thiru. A.Nazir Ahamed, District Judge, functioning on deputation as Member Secretary, Tamil Nadu State Legal Services Authority, Chennai, is repatriated to his parent Service viz., Tamil Nadu State Judicial Service and on his repatriation, he is posted as Principal District Judge, Tirunelveli, vice Thiru. K.Rajasekar.

**HIGH COURT OF MADRAS,
CHENNAI.
DATED: 15.03.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**